

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO:79
TO BE ANSWERED ON 05.02.2021

Environmental Clearance for Steel Plant

*79. SHRI Y.S. AVINASH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any proposal for setting up of a Steel Plant with a production capacity of three million tonnes per annum at Jammalamadugu of Kadapa District of Andhra Pradesh is pending with the Government for environmental clearance;
- (b) if so, the details and the present status of the proposal along with the reasons for delay in granting environmental clearance for the project; and
- (c) the time by which the environmental clearance for the said plant is likely to be granted?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (c) of Lok Sabha Starred Question No. 79 due for reply on 05/02/2021 regarding 'Environmental Clearance for Steel Plant' by Shri.Y.S.Avinash Reddy, Hon'ble Member of Parliament

- (a) & (b) The Ministry of Environment, Forest and Climate Change (MoEF&CC) accorded Terms of Reference (ToRs) for the three million tons per annum Integrated Steel Plant project at Jammalamadugumandal, YSR district, Andhra Pradesh on 9th July, 2020 for undertaking Environment Impact Assessment (EIA) study. After conducting public consultation on 11th November 2020, the application for Environment Clearance (EC) was submitted on 20th December, 2020. The proposal was placed before the Expert Appraisal Committee (EAC) in its meeting held on 30-31st December, 2020 for appraisal. After due diligence, the EAC observed that the proposal is lacking in several technical aspects and advised the project proponent to rectify the EIA report. In this regard, project proponent has submitted their revised proposal on 29th January, 2021 and is being placed before the EAC in its meeting scheduled to be held on 10th February, 2021.
- (c) As per the provision laid down in the EIA, Notification, 2006, after conclusion of appraisal process, EAC makes categorical recommendations to the Ministry for further action on the proposal.
